- I. (a) Annual Report and Accounts of the Indian Academy of Sciences, Bangalore, fcr the year 1984-85, together with the Audit "Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— 1690/85 for (a) and (b)]
- II (a) Annual Report and Ac counts of the Indian Institute of Tropical Mafeorology, Pune, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1698/85 for (a) and (b)J
- III (a) Annual Report and Ac counts of the Indian Institute of Geomagnetism, Bombay, for the year 1984-85, together with the Audit Report on the Accounts*
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT—1695/85 for (a) and (b)].
- IV. (a) Eleventh Annual Report and Accounts of the National Re mote Sensing Agency, Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1697/85 for (a) and (b)].
- V. (a) Annual Report and Ac counts of the Physical Research La boratory, Ahmedabad for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report, [Placed in Library. See No. LT— 1698/85 for (a) and (b)l.

I. Report and Accounts (1984-85) of the Garden Reach Shipbuilder** and Engineers Limiied. Calcutta and Related Papers.

on the Table

- II. Report ana Accounts (1984-85) ot the Mishra Dhatu Nigam Limited, Hyderabad and Related Papers.
- III. Report and Accounts (1984-85) of the Bharat Dynamics Limited, Hyderabad and Related Papers
- IV. Report and Accounts (19S4-85 1 ol Bharat Earth Movers Limited Bangalore and Related Papers.
- V. Report and Accounts (1984-85) of the Praga Tools Limited. Secunderabad and Related Papers

THE MINISTER OF STATE THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM); Sir, I eg to lay on the

A copy each in (English and Hindi) of the following Papers, under Sub-section (1) of Section 619A af the Companies Act, 1956:—

- I (a) Annual Repor*, and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for th* year 1S84-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Governn; accepting the above Repo^ [Placed in Library. See No. LT— 1702/85 for (a)' and (b)].
- II. (a) Eleventh Annual Report and Accounts of the Mishra Dhatu Nigam Limited. Hyderabad for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General India there on.

149

- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-... 1704/85 for (a) and
- SEL (a) Fifteenth Annual Report and Accounts of the Bnarat Dyna-i mics Limited, Hyderabad, for the year 1884-85, together with the Auditors' Report on Ihe Accounts and the comments of the Comptroller and Auditor General of In-.dia thereon.
 - (b) Statement by Government accepting the above Report. (Placed in Library, See No. LT—170W86 fo_r (a) and (b)j
 - CV) (a) Forty-first Annual Re-port and Accounts of the Bharat Barth Movers Limited, Bangalore, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report, [Placed in Library. See No. LT—1701/85 for (a) and (b)].
 - (V) (a) Forty-first Annual Report and Accounts of the Praga Toole Limited, Secunderabad, for
- ' the year 1984-85, together with the Auditors' Report on the Accounts
- and comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting above Report. [Placed in Library. See No. LT— 1703/85 for (a) and (bj].

ratifications of the Ministry of Defence

SHRI SUKH RAM. Sir, I also beg to lay:-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under suh-section (3) of section 31 of the

Andhra Scientific Company limiied (Acquisition and Transfer of Undertakings) Act, 1982:-

on the Table

- (i) S. R. O. No. B-13, dated the 1st November, 1985, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, lien or other interest in any Property) Rules 1985.
- (ii) S.R.O. No. E-14, dated the Ist November, 198,j, publishing the Andhra Scientific Company Limited (Acquisition Transfer of Undertakings) Administration of Uunds Rules, 1985.

[Placed in Library. See No. Ui'-1699/85 tor (i) and (ii)].

- I. Report and Accounts (1984-85) of the Andaman and Nicobar Islands For«st and Plantation Development Corporation Limited, Port Blair and Related Papers.
- U. Report and Accounts (1983-84) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Eighth Annual Report and Accounts, of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, lor the year 1984-85 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government of the working of the Corporation.